

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:666

ANSWERED ON:11.11.2010

AVIATION FUELLING FACILITY

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the airport authorities have signed MoUs with some public sector oil companies to form a joint ventures for the purpose of setting up an integrated aviation fuelling facility at some airports;
- (b) if so, the complete details thereof during the last three years; and
- (c) the funds spent in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (c): Airports Authority of India has not signed any Memorandum of Understanding (MoU) with Public Sector Oil Companies for forming Joint Ventures. However, M/s Delhi International Airport (P) Ltd. (DIAL), and Mumbai International Airport (P) Ltd. (MIAL) have recently signed an MOU with the Public Sector Oil Companies for the purpose of Common Hydrant Fuel facility at IGI Airport, New Delhi & CSI Airport, Mumbai respectively by formation of a Joint Venture Company.